

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 27**

**C.P. (IB)/1036(MB)2023**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **07.05.2024**

NAME OF THE PARTIES: **JONES LANG LASALLE PROPERTY  
CONSULTANTS INDIA PRIVATE LIMITED V/s  
SKY ONE CORPORATE PARK LLP**

Section 9 of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

Adv. Rushab Chopra I/b Vidhii Partners for the Corporate Debtor present through

VC.

None present for the Petitioner.

List this matter on Board on **11.06.2024** for further consideration and hearing.

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**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT**  
**MEMBER (JUDICIAL)**